

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 79 of 2018

IN THE MATTER OF:

Hyundai Motor India Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant: Mr. Amitabh Kumar, Mr. Vaibhav Choukse, Ms. Ela Bali and Ms. Akansha Mehta Advocates.

For Respondent: Ms. Neha Mishra and Ms. Aayushi Sharma, Advocates.

O R D E R

12.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for hearing' on 21st August, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/